

IN THE SUPREME COURT OF INDIA
INHERENT JURISDICTION
CURATIVE PETITION (CRIMINAL)D.No.8243 OF 2020
IN
REVIEW PETITION (CRIMINAL) No.671 OF 2017
IN
CRIMINAL APPEAL No. 608 OF 2017

PAWAN KUMAR GUPTA

... PETITIONER

Versus

THE STATE OF N.C.T. OF DELHI

...RESPONDENT

O R D E R

The application for oral hearing is rejected.

The application for stay of execution of death sentence is also rejected.

We have gone through the Curative Petition and the relevant documents. In our opinion, no case is made out within the parameters indicated in the decision of this Court in Rupa Ashok Hurra vs. Ashok Hurra & Another, reported in 2002 (4) SCC 388. Hence, the Curative Petition is dismissed.

As a sequel to the above, pending interlocutory application also stands disposed of.

.....J.
(N.V. RAMANA)

.....J.
(ARUN MISHRA)

.....J.
(ROHINTON FALI NARIMAN)

.....J.
(R. BANUMATHI)

.....J.
(ASHOK BHUSHAN)

New Delhi;
March 02, 2020.

ITEM NO.1001

SECTION II-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CURATIVE PETITION(CRL)Diary No(s).8243/2020 In R.P.
(Cr1.)No.671/2017 in CRIMINAL APPEAL No.608/2017

PAWAN KUMAR GUPTA

Petitioner(s)

VERSUS

THE STATE OF N.C.T. OF DELHI

Respondent(s)

IA No.37949/2020 - ORAL HEARING

IA No.37956/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No.37954/2020 - STAY OF EXECUTION OF SENTENCE OF DEATH

Date : 02-03-2020 This matter was circulated today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA
HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MRS. JUSTICE R. BANUMATHI
HON'BLE MR. JUSTICE ASHOK BHUSHAN

By Circulation

UPON perusing papers the Court made the following
O R D E R

The application for oral hearing is rejected.

The application for stay of execution of death sentence is also rejected.

The Curative Petition is dismissed in terms of the signed order.

As a sequel to the above, pending interlocutory application also stands
disposed of.

(SATISH KUMAR YADAV)
AR-CUM-PS

(RAJ RANI NEGI)
ASSISTANT REGISTRAR

(Signed order is placed on the file)